



3	Amit Kumar Singh Deputy Commissioner of Income Tax (TDS) Cir-1(2)	03.10.2025	Rs. 322861277 (TDS demand for 2016- 2021)	Rs. 322861277 (TDS demand for 2016- 2021)	Unsecured Other creditors <b>(Government Claim)</b>	-	-	-	-	-	-	-	Email is sent to the claimant for filling claim in appropriate form F.
4	Assistant Commissioner of Income Tax	03.09.2025	Rs. 3,29,26,931 (For AY 2022-23, above demand raised vide order under section 143(3) r.w.s 144 of the Income Tax Act, 1961.	Rs. 3,29,26,931 (For AY 2022-23, above demand raised vide order under section 143(3) r.w.s 144 of the Income Tax Act, 1961.	Unsecured Other creditors <b>(Government Claim)</b>	-	-	-	-	-	-	-	Email is sent to the claimant for filling claim in appropriate form F.
5	Imperial Heights Tower "C" Co-operative Housing Society Limited	17.09.2025	Rs.36,18,27,173/- (Rupees Thirty-Six Crore Eighteen Lakh Twenty-Seven Thousand and One Hundred and Seventy-Three Only). (The claim is towards breach of contract , Maintenance charges collected by builder, lease rent as per MCGM and property tax	NIL	Other creditor	-	-	-	-	-	Rs.36,18,27,173	-	The claim is rejected as it is a disputed claim and hence not admitted.

			on flats still in the possession of corporate debtor)										
6.	Brihanmumbai Electric Supply & Transport Undertaking (BEST)	04.09.2025	Total Amount due as on 22.04.2025 is Rs.164,38,36,179/- (Rupees One Hundred and sixty-four crores Thirty-Eight lakhs Thirty-Six Thousand One Hundred Seventy-Nine only).From two Contracts relating to Two different projects as follows:  Oshiwara Project:The total amount of debt due as on 22.04.2025 and payable by the Corporate Debtor i.e. Epitome Residency Private Ltd. to the Operational Creditor is Rs. 1,44,73,04,418/- [Rupees One Hundred and	Total Amount due as on 22.04.2025 is Rs.164,38,36,179/- (Rupees One Hundred and sixty-four crores Thirty-Eight lakhs Thirty-Six Thousand One Hundred Seventy-Nine only).From two Contracts relating to Two different projects as follows:  Oshiwara Project:The total amount of debt due as on 22.04.2025 and payable by the Corporate Debtor i.e. Epitome Residency Private Ltd. to the Operational Creditor is Rs. 1,44,73,04,418/- [Rupees One	Other creditor	-	-	-	-	-	-	-	-



			non refundable premium + Rental for Tower A +Penalty	+ Delayed payment of Interest on non refundable premium + Rental for tower A +Penalty									
7.	Mrs. Sushma Kaul Ravi.	03.11.2025	Rs. 18,16,101 alongwith Interest calculated at present SBI MCLR i.e.7.3% + 2% from the date at which payment became due till date of initiation of CIRP.	Rs. 18,16,101	Other Creditor	-	-	-	-	-	Interest calculated at present SBI MCLR i.e.7.3% + 2% from the date at which payment became due till date of initiation of CIRP	-	Only Principal amount has been accepted.
8	Ashok Panjabi	08.11.2025	RS. 403553	Rs. 403553	Other Creditor	-	-	-	-	-	-	-	-
9	Mr. Chetan Kamat and Mrs. Alina Kamat	16.12.2025	Total = Rs.3,10,97,980.29 (A+B+D+E+F) A. Amount paid to Wadhwa Group Holdings Pvt Ltd i.e. predecessor in title of Corporate Debtor till date towards Flat Cost:	Total = Rs.16,15,180 A. Amount paid to Wadhwa Group Holdings Pvt Ltd i.e. predecessor in title of Corporate Debtor till	Other Creditor	-	-	-	-	-	Rs. 29,482,800.29	-	Only Principal amount, GST, MVAT and TDS amount has been accepted.



